

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 113 of 2019

IN THE MATTER OF:

Ashok Suchde

...Appellant

Versus

Competition Commission of India

...Respondent

Present:

For Appellant: Mr. Sumit Jain, Advocate with Mr. Ashok Suchde, Appellant in person.

**For Respondent: Dr. Navdeep Singh Suhag, Deputy Director, CCI for R-1.
Ms. Jyoti P. Sahu and Mr. Ankit Virmani, Advocates for R-2.**

ORDER
(Through Virtual Mode)

14.10.2020: Due to paucity of time, the matter could not be taken up for hearing today. Post the appeal 'for hearing' on **1st December, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[V. P. Singh]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

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